

and Civil Authorities was also requisitioned. Thirty-eight naval drivers assisted by army boats, local boats, civil authorities and railway breakdown equipment carried out rescue operations round the clock. The Chief of the Naval Staff along with G.O.C.-in-C, Central Command visited the site of the accident and directed the operations. Minister of Railways, Deputy Minister of Railways and Parliamentary Affairs, Chairman, and Members, Railway Board, General Manager and other Senior railway officers also went to the site to supervise rescue and salvage operations.

Action as necessary will be taken on receipt of the final report of the Chief Commissioner of Railway Safety.

#### Demands of Loco running staff

754. SHRI GEORGE FERNANDES:

SHRI MADHAVRAO  
SCINDIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there have been any talks on the demands of the Loco running staff on Report of the Revision of wages and mileage Allowance Committee, recommendations of the Uniforms Committee, implementation of the 8-hours duty rule, etc. which were issued on which the loco running staff had gone on strike earlier during this year; and

(b) if so, what is the outcome of the talks?

THE DEPUTY MINISTER IN THE THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b). As already clarified in the *suo moto* statement made by the Minister for Railways on the floor of the House on 17-2-81, the illegal stoppage of work by a section of Loco Running Staff was unprovoked.

The recommendations of the Running Allowances Committee have been considered in consultation with the recognised railway labour federations and orders issued.

The Labour Organisations had an opportunity to place their views before the Uniforms Committee and action is being processed on the recommendations of this Committee.

#### Meeting of Corporate Enterprises Group . . . .

755. SHRI GEORGE FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) when was the last meeting of the Corporate Enterprises Group at the Railway Board level held;

(b) whether Government have come to the conclusion that no useful purpose will be served by holding meetings of the Corporate Enterprise Group; and

(c) if so whether it is proposed to wind up the Corporate Enterprises Group?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) On 31st August, 1979.

(b) and (c). No. These meetings are proving useful, and will continue to be held.